

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 30th April, 2026

No. LJ(B) 16/2022/18 - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints Shri. A. Lyngdoh, MCS, as the Executive Magistrate within Eastern West Khasi Hills District, with immediate effect until further orders.

Sd/-

(S.K. Sangma),

Deputy Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 16/2022/18 - A,

Dated Shillong, the 30th April, 2026

Copy forwarded to:-

1. The Deputy Commissioner, Eastern West Khasi Hills District, Mairang with reference to your letter No. M/EMC.4/2022/26 Dt. 22.04.2026.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

S.K. Sangma

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.